NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE PARTIES:

Jer Rutton Kavasmaneck

V/s.

M/s. Gharda Chemicals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 & 59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Order

CP. No. 87/397-398/CLB/MB/MAH/2010

None present.

Since both the parties are not present, the Bench Officer is directed to send notices to the parties communicating next date of hearing enabling them to appear without fail on the next date of hearing.

List this matter on 07th October, 2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

M. K. SHRAWAT Member (Judicial)